GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:7064 ANSWERED ON:08.05.2015 ACCOMMODATION FOR DEFENCE PERSONNEL Dhurve Smt. Jyoti;Sawaikar Shri Advocate Narendra Keshav;Singh Shri Ganesh

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government has undertaken Married Accommodation Project (MAP) to address the housing problems of defence personnel, and if so, the details thereof;

(b) the total number of dwelling units cons- tructed under the MAP during the last three years along with the number of under-construction units at present, State / UT-wise;

(c) whether there is long waiting period for the allotment of separated family accommodation to the officers, Junior Commissioned Officers, and other rank of Indian Army posted to high altitude counter insurgency and highly active areas;

(d) if so, the details thereof along with the reasons therefor indicating the availability of separate family accommodations against their demand in the country, State / UT-wise including Delhi; and

(e) the other steps being taken or proposed to be taken by the Government for providing decent family accommodation to defence personnel and also securing the safety of those staying in rented houses?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) Married Accommodation Project (MAP) was approved in May 2002 for providing approxi- mately 2 lakh Dwelling Units (DUs) for per- sonnel of the three Defence Services. The project has been planned for execution in three phases.

(b) The total number of DUs already constru- cted under MAP upto 31.3.2015 is 68596. State- wise / UT-wise details of DUs constructed du- ring 2012-13, 2013-14, 2014-15 and DUs under construction is given in Annexure.

(c) & (d): There is a waiting period for allo- tment of separated family accommodation to Officers and Other Ranks. The extent of waiting period depends on preference of individuals and the availability of accommodation at different stations and therefore varies from station to station. Waiting periods are a result of shor- tage of accommodation vis-a-vis its demand.

(e) At present the Government is implementing the Married Accommodation Project for providing decent family accommodation to defence personnel. Under this project DUs with improved specifi- cations are being constructed. Apart from cons- truction of DUs hiring of houses is also being undertaken for Defence personnel to meet defi- ciency of housing. In addition service personnel are authorized House Rent Allowance (HRA)/ Compe- nsation In Lieu of Quarter (CILQ)/ Family Acco- mmodation Allowance (FAA). To ensure security and safety location of hired houses is vetted by a Board of officers for safety and security of the family and hiring is taken up in a clu- ster to ensure security.

STATEMENT REFERRED IN THE REPLY GIVEN IN PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 7064 FOR ANSWER ON 8.5.2015

MARRIED ACCOMMODATION PROJECT (MAP):

Sl. State/UT No of Dwelling DUS Under No. Units Construction Constructed 2012-13 2013-14 2014-15

1. Andhra 284 166 270 649 Pradesh 2. Assam 200

3. Bihar 31

4. Chandigarh 0

5. Delhi 473 600 1163 2485 6. Goa 646 7. Gujarat 0 240 318 2109 8. Haryana 621 1141 9. Himachal 12 1814 Pradesh 4518 10. Jammu Kashmir 11. Jharkhand 80 12. Karnataka 8 11 1847 13. Kerala 2 48 617 14. Maharashtra 1018 262 96 4250 15. Meghalaya 369 114 0 16. Madhya 16 26 4050 Pradesh 17. Nagaland 155 18. Odisha 16 785 120 19. Port Blair 1379 20. Punjab 801 782 1224 13335 21. Rajasthan 559 236 1487 5175 22. Sikkim 173 23. Tamil Nadu 213 95 173 24. Telangana 902 25. Uttar Pradesh 53 393 100 7592
26. Uttaranchal 971
27. Uttara Khand 203 1411 28. West Bengal 54 286 1784 3432 TOTAL 4053 3216 7919 59255